

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.222 – IA 1453 of 2023
In
CP(IB)/138(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Manoj N Patel

.....Applicant

.....Respondent

Order delivered on 18 /01/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent : Mr. Harmish Shah, Adv.

ORDER

IA 1453 of 2023

Ld. Counsel for the respondent seeks time to file reply.

List for hearing on 07.02.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)